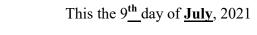
(RAKESH SAGAR JAIN)

MEMBER (J)

## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No.62/666/2021



## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Muzafar Ahmad Shah, age 33 yrs, S/o Mohd Aslam Shah R/o Khansahib, Budgam.
Applicant
(Advocate:- Mr. SYED MUSAIB- Not Present)
<u>Versus</u>
1. State of J&K through Commissioner/Secretary to Government, Revenue Department, Civil Secretariat, Srinagar & Ors.
(Advocate: Mr)
ORDER [ORAL]
(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)
Despite sending the ling to the learned counsel for the applicant for joining the
video conference, he has not joined the conference today.
2. On the previous date i.e. 12.02.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 09.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

<u>Sushil</u>

(ANAND MATHUR)

MEMBER (A)

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